

#### PRO BONO CLUB & Marco Science Marco Sci Marco Science Marco Science Marco Science Marc

Presents

2<sup>nd</sup> NATIONAL LEVEL ESSAY WRITING COMPETITION

Let your legal brillance shine!

For any inquiries kindly contact us at probonoclub@tnnlu.ac.in

# **ABOUT THE UNIVERSITY**



Tamil Nadu National Law University (TNNLU) was established by the Government of Tamil Nadu by an Act of State Legislature (Act No. 9 of 2012) to provide quality legal education at the global level. The mission of TNNLU is to impart quality legal education nurtured within a robust culture of interdisciplinary research and teaching in an equitable, respectful and supportive environment producing legal practitioners and scholars who will be committed to justice, social transformation and national development. The vision of TNNLU is to achieve global recognition as an institution of eminence and excellence in all spheres of legal education, rooted in an interdisciplinary approach to the study of law, such that the graduates of TNNLU will be independent, critical thinkers and socially responsible human beings.

#### **ABOUT PRO BONO CLUB**



The TNNLU Pro Bono Club is a pivotal force dedicated to fortifying the Nyaya Bandhu (Pro Bono Legal Services) program an esteemed initiative under the Department of Justice, Ministry of Law and Justice, Government of India. Under this pioneering program, practicing advocates, eager to undertake pro bono legal work, are seamlessly connected with eligible marginalized beneficiaries through mobile technology— after meticulous scrutiny—ensuring the delivery of essential legal services to those in need. To strengthen the Nyaya Bandhu network, the Department of Justice proposed the creation and integration of pro bono panels of lawyers in each High Court. These panels, curated and moderated by their respective High Courts, enhance the program's impact. The vision is to seamlessly integrate Nyaya Bandhu into the institutional framework of India's justice system, maximizing its reach and effectiveness.

#### **OBJECTIVE**

Get ready for our Essay Writing Competition, designed to showcase your writing talents and explore intriguing questions beyond your academics. Your task: re-imagine and strengthen Pro Bono Legal Services through your articles. Join us in shaping a brighter future through your words. We invite you to participate in this engaging competition as an opportunity to contribute your thoughts and ideas towards the betterment of our Pro Bono Club.

# ELIGIBILITY

All students pursuing under-graduate (three/five year) or postgraduate law degrees from any law school/university/college recognized by the Bar Council of India are eligible to participate in the Competition.









#### THE LANGUAGE OF THE COMPETITION SHALL BE ENGLISH.



FONT: TIMES NEW ROMAN FONT SIZE: 12 SPACING: 1.5



THE COVER PAGE MUST CONTAIN NAME, AFFILIATION, MOBILE NUMBER AND EMAIL ID OF THE AUTHOR. CO-AUTHORSHIP IS NOT PERMITTED



MARGIN: ONE INCH ON ALL SIDES, CONTENT TO BE JUSTIFIED



WORD LIMIT (EXCLUDING FOOTNOTES, KINDLY AVOID USING SPEAKING FOOTNOTES):

- MINIMUM WORD LIMIT: 2500 WORDS
- MAXIMUM WORD LIMIT: 3000 WORDS



CITATION STYLE: 20TH EDITION BLUEBOOK FOOTNOTE FONT: TIMES NEW ROMAN FOOTNOTE FONT SIZE: 10; FONT SPACING: 1.0

ANY ESSAY WITH A SIMILARITY OF MORE THAN 15% SHALL BE DISQUALIFIED

SCHEDULE

# 2 nd OCTOBER RELEASE OF BROCHURE



# NOVEMBER

th

**DEADLING FOR SUBMISSION** 

## AWARDS AND PRIZES



THE AUTHOR WITH THE HIGHEST SCORE IN AN ESSAY WILL BE DECLARED THE WINNER AND SHALL BE AWARDED A CASH PRIZE OF INR 3,000/-



THE AUTHOR WITH THE THIRD HIGHEST SCORE IN AN ESSAY WILL BE DECLARED THE WINNER AND SHALL BE AWARDED A CASH PRIZE OF INR 1,000/-

THE BEST 10 ESSAYS WILL BE GIVEN A CERTIIFICATE OF MERIT AND ALL PARTICIPANTS WILL GET CERTIFICATE OF PARTICIPATION

# SCAN AND REGISTER



#### YOU CAN CLICK THIS LINK FOR REGISTERATION https://forms.gle/qp4u9oo7FLv6U93U7

The participating individuals are required to fill the respective form. Further, they are required to upload the payment of receipt in the registeration form.

#### REGISTRATION FEE: INR 100 (Hundred only)

- NAME OF THE ACCOUNT: LEGAL AID COMMITTEE
  TNNLU
- BANK NAME: UCO BANK
- ACCOUNT NUMBER: 30030110011935
- BRANCH AND ADDRESS: TNNLS BRANCH, NAVALURKUTTAPATTU, TRICHY -27
- IFSC CODE: UCBA0003003
- MISCR: 620028012

### **CONTACT US**



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